

Allocations of the Ministries / Departments w.e.f. 19.12.2010 / 7.7.2011

Chief IC(SM)	IC(AD)	IC(LS)	IC(SG)	IC(DS)	IC(SS)
Presidents' Secretariat	All the Departments/ Public Authorities under the Government of NCT Delhi except MCD	Ministry of Communication & Information Tech	MCD	Insurance, MOF	Ministry of Chemicals & Fertilisers
VP Secretariat		Ministry of Defence		Ministry of HRD	Ministry of Coal
Parliament		Ministry of New & Renewable Energy		SBI & its associate including rural Banks, MOF	Ministry of Commerce & Industry
PMO		Ministry of Minority Affairs	Banks except the SBI & its Associates, PNB, BoB, Canara Bank, Central Bank and UBI	Ministry of Urban Development	Ministry of Civil Aviation
Supreme Court of India	Ministry of Railway	MSME	Department of Atomic Energy	Ministry of Statistics and Programme Implementation	Ministry of Home Affairs including the organisations in second schedule under MHA
High Courts of Various States		Ministry of Panchayati Raj	UT of Andaman & Nicobar	National Commission of Women	Ministry of Consumer Affairs, Food & Public Distribution
Election Commission of India		Ministry of Petroleum & Natural Gas	Ministry of Environment & Forest	National Population Commission	Ministry of Agriculture

CAG		Ministry of Power	Ministry of External Affairs	Ministry of Overseas Indian Affairs	Ministry of Heavy Industry & Public Enterprises
Cabinet Secretariat		Ministry of Science & Technology	Ministry of Health & Family Welfare	Ministry of Food Processing Industries	Ministry of Law & Justice
Ministry of Culture		Ministry of Steel	Ministry of Information & Broadcasting	CBDT, MOF	Planning Commission
Ministry of Development of North Eastern Region		Ministry of Youth Affairs & Sports	Ministry of Tourism	U. T. Chandigarh	Ministry of Shipping, Road Transport & Highways
Ministry of Parliamentary Affairs		Department of Space			Ministry of Agro & Rural Industries
All Departments/Public Authorities under Ministry of Personnel, Public Grievances & Pensions		Department of Textiles			Ministry of Mines
Ministry of Tribal Affairs		UT of Daman & Diu			Ministry of Rural Development
		UT of Lakshdweep			Ministry of Water Resources
Ministry of Labour & Employment					NHRC
					Ministry of Social Justice & Empowerment
Punjab National Bank*[PNB]					Ministry of Women and Child Development
Bank of Baroda*[BoB]					Department of Expenditure

Canara Bank*					Department of Revenue except CBDT
Central Bank*					UT of Pondicherry
Union Bank of India*[UBI]					UT of Dadar & Nagar Haveli ⁸
					Deaprtment of Company Affairs

* The Chief IC has not changed these Public Authorities and has allowed them to stay with the CIC/IC whom they were allocated earlier

- Reference :-** 1. [Circular No. Circular/DS\(P\)/2011/1-CIC dated 30-12-2010 \(Re-allocation\)](#)
2. [Circular No. Circular/DS\(P\)/2011/1-CIC dated 30-06-2011 \(Re-allocation\)](#)